R&D Wings in major industries

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1267. SHBI BHUVNESH CHA-TURVEDI: Will the Minister of IN-DUSTRY be pleased t₀ state;

- (a) whether it is a fact that all major industries are' required to create Research and Development Wing under industrial policy guidelines as laid down by Government;
- (b) if so, the names of the major industries which have set up a Research and Development wing; and
- (c) the number of major industries yet to constitute such a wing?

THE MINISTER ,OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) to (c) It has been stated in the Industrial Policy Statement Juty, 1980 that the Indian industry should earmark substantial resources for Research and Development to constantly update technologies with a view to op-timal utilisation of scarce resources better service to the consumer and achieving greater exports. There is, however, no statutory requirement for all major industries to create Research and Development Wings.

The industrial undertakings carrying on in-house R&D activity can register themselves with the Department of Science and Technology.

Allotment of forest land for the **Government Engineering College**, Kota, Rajasthan

1268. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) whethe,- it is a fact that the case for releasing forest land for the Government Engineering College at Kota, Rajasthan, is pending in the Ministry for quite some time; and
- (b) if so, by when a final decision is likely to be taken in the matter?!

THE MINISTER OF STATE IN "THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): 978 RS-5.

(a) and (b) The Government of Rajasthan had submitted a proposal in November, 1983, for release of 145 hectares of forest land for the Engineering College at Kota. Since the proposal was lacking in essential details, the State Government was requested t₀ submit these urgently. The site was also got inspected by an officer of the Central Government. A decision will be taken shortly.

Indo-Mauritius Joint Shipping Venture

1269. SHRI BHAGATRAM MAN-HAR: Will the Minister of SHIPP-ING AND TRANSPORT be pleased to state:

- (a) by when the Indo-Mauritius joint shipping venture is likely to be launched;
- (b) what operational details have been worked out so far and those that still remain to be worked out;
- (c) the manner in which the sn ~ ances are being arranged for the joint venture:
- (d) what are the details of rate of interest and the amount of credit being giveri by Indian to Mauritius for this venture;
- (e) what is the name of the Indo-Mauritius shipping company and of its Chairman and the Managing Director; and
- (f) what are the likely benefits of this venture to India?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) A memorandum of understanding was signed between SCI and the Government of Mauritius in January, 1984 for setting up a joint shipping venture. However, as a number of operational details are yet to be finalised it is not possible to indicate a firm date for its launching.

(b) The following main operational detail, have been worked out;